

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For Compliance	433€	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

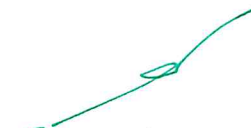
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1.	Nishita Paul . 9900867065 .	Petitioner .	Nishita Paul .
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Counsel for petitioner is present. She is directed to comply the objections raised by the Registry. None appeared for respondent.

Respondent is called, absent.

List it on 04.09.2017.


MEMBER (J)


MEMBER (T)